

Annexure – 7

Name of the corporate debtor: Man Tubinox Ltd ; Date of commencement of CIRP: 12.06.2019 ; List of creditors as on: 15.12.2020

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government of India	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax TDS Department	Government of India	N/A	24-07-2019	18,14,710.00	18,14,710.00	Outstanding demand generated from TRACES system	0	0	No	N/A	0	0	0	0	-
2	ITO Deputy Commissioner	Government of India	N/A	03-10-2019	25,86,14,028.00	0	Outstanding with respect to demand issued for income tax interest and penalties	0	0	No	N/A	25,86,14,028.00	0	0	0	The claim is kept contingent as appeal has been preferred and order has not yet been passed by the competent authority.
3	CGST Deputy Commissioner	Government of India	N/A	18-02-2020	40,03,00,000.00	0	Claimed filed on account of ineligible benefit availed by corporate debtors	0	0	No	N/A	0	0	40,03,00,000.00	0	The investigation is going on and the order has not yet been received. Hence claim has not been admitted.
4	Deputy Commissioner of Sales Tax	Government of India	27915236623V/C	25-11-2020	1,24,75,260.00	1,24,75,260.00	Assessment order and demand notice for the period 2015-16	0	0	No	N/A	0	0	0	0	-